

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.10587 of 2021

(Arising out of OIA-MUN-CUSTM-000-APP-026-21-22 dated 13/05/2021 passed by Commissioner of CUSTOMS-AHMEDABAD)

RAVI TECHNOFORGE PVT LTD

.....Appellant

S No 50/P-1 Near Toll Plaza Village Pipalia
Rajkot, Gujarat

VERSUS

C.C.-MUNDRA

.....Respondent

Office Of The Principal Commissionerate Of Customs, Port User Buld. Custom House Mundra,
Mundra
Kutch, Gujarat-370421

APPEARANCE:

Shri Paresh Dave, Advocate for the Appellant

Shri Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 01.08.2022
DATE OF DECISION: 06.10.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11769 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul